

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)


PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 53/9/HDB/2021
NAME OF THE COMPANY	SNS Starch Ltd
NAME OF THE PETITIONER(S)	Sri Lakshmi Venkateshwara Traders
NAME OF THE RESPONDENT(S)	SNS Starch Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Goutham	Adv	9985085850	


Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.A. Juber Hussain	Adv	9966162006	

ORDER

Counsel for Petitioner is present. Mr. S.A. Juber Hussain, Advocate offers to file vakalat and seeks time to file counter.

Time granted. Post the matter on 19.04.2021.


Member (T)


Member (J)

Binnu